

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3359
TO BE ANSWERED ON 20.03.2025

TRIBAL RESEARCH INSTITUTES IN MAHARASHTRA

3359. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the total funds allocated under the Centrally-sponsored scheme 'Tribal Research Institutes (TRIs)' in Maharashtra since 2014, year-wise;
- (b) the details of projects approved by Government for socio-cultural and educational activities of tribals across the country, State-wise, particularly for Maharashtra; and
- (c) the total funds allocated and the programmes organized for infrastructure, research, documentation activities, training and capacity-building programmes, organization of tribal festivals, promotion of unique cultural heritage and tourism in Maharashtra including Nagpur during the last ten years, district-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Ministry of Tribal Affairs extends financial support to the 29 State/UT Tribal Research Institute(s) including Tribal Research Institute Pune, Maharashtra that are under administrative control of State/UT Governments under centrally sponsored Scheme "Support to Tribal Research Institutes (TRIs)" to strengthen their infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and for promoting tourism and also supports exchange visits by tribals, so that the tribal culture practices, languages and ritual are preserved and disseminated. The details of the total funds sanctioned to Tribal Research Institute Pune, Maharashtra under the scheme is placed at **Annexure I**.

(b): Under the scheme "Support to Tribal Research Institute", the details of projects approved by the Ministry for socio-cultural and educational activities of tribals across the country, State-wise is available at Ministry's website URL i.e. https://tribal.nic.in/Display_Apex_Minutes.aspx

Under the Central Sector Scheme of Eklavya Model Residential School (EMRS) Government decided to establish one EMRS in every block having more than 50% ST population and at least 20,000 tribal

persons (as per census 2011). Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. Construction of an EMRS requires provision of 15 acres land and has a capacity to accommodate 480 students including equal number of boys and girls studying in class VI to XII. As on date, 721 schools have been sanctioned, out of which 477 EMRSs are functional across the country. State wise summary of the schools sanctioned, and their functional status is at **Annexure II(a) and II(b)**. National Education Society for Tribal Students (NESTS), an autonomous body under Ministry of Tribal Affairs, manages and implements scheme of EMRS.

Further, Ministry of Tribal Affairs implemented a Scheme “Development of Particularly Vulnerable Tribal Groups (PVTGs)” with the objective of overall socio-economic development and welfare of these most vulnerable sections among tribal people. Funds are provided to the concerned State Government / UT on the basis of their proposals in diverse sectors i.e. education, housing, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, conservation of culture and traditional practices or any other innovative activity with respect to these identified 75 PVTG communities in the nature of gap filling intervention besides interventions undertaken by the States out of Tribal Sub-Plan funds. List of funds released from 2014-15 to 2023-24 is attached herewith at **Annexure III**.

Further, during FY 2023-24, Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) was launched for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are met through 11 interventions implemented by 9 line Ministries. Details of financial progress, Ministry-wise & State-wise, under the Abhiyan are at **Annexure-IV**.

Furthermore, Ministry of Tribal Affairs provides financial assistance to the State Governments, with notified STs, including Maharashtra on the basis of their proposals under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State. Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes various sectors viz. (i) Education (ii) Health (iii) Agriculture, Horticulture, Animal Husbandry (AH), Fisheries, Dairy & others in Primary Sector (iv) Other income generating schemes to augment Tribal household economy and (v) Administrative structure / Institutional framework & Research studies. The details of funds released to all States during last ten years under Proviso to Article 275(1) of the Constitution is at **Annexure-V**.

(c): As informed, the total funds allocated and the programmes organized for infrastructure, research, documentation activities, training and capacity-building programs, organization of tribal festivals, promotion of unique cultural heritage and tourism in Maharashtra is placed at **Annexure VI**.

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

Details of total funds sanctioned under the Centrally Sponsored Scheme “Support to Tribal Research Institute” in Maharashtra since 2014

Financial Year	Amount Sanctioned (Rs. in lakh)
2014-15	58.10
2015-16	0.00
2016-17	0.00
2017-18	0.00
2018-19	485.01
2019-20	300.00
2020-21	464.12
2021-22	100.00
2022-23	50.00
2023-24	130.00
2024-25	190.00

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

Annexure-II(a)

State wise Status of sanctioned and functional EMRSs across the country

Sl. No.	State/UT	Sanctioned EMRS	Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	5
3	Assam	17	1
4	Bihar	3	2
5	Chhattisgarh	75	75
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	47	38
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	90	51
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	71	63
15	Maharashtra	39	37
16	Manipur	21	3
17	Meghalaya	37	0
18	Mizoram	17	11
19	Nagaland	22	3
20	Odisha	111	47
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	8	8
	Total	721	477

Status of EMRSs in the State of Maharashtra

Sl. No	District	Block/ Taluka	Name of the School	Functional Status
1	Ahmednagar	Akole	EMRS Maveshi	Functional
2	Amravati	Chikhaldara	EMRS Chikhaldara	Functional
3	Amravati	Dharni	EMRS Dharni	Functional
4	Chandrapur	Rajura	EMRS Devada	Functional
5	Dhule	Sakri	EMRS Bhadane	Functional
6	Dhule	Shirpur	EMRS Pimpalner	Functional
7	Gadchiroli	Aheri	EMRS Aheri	Functional
8	Gadchiroli	Bhamragad	EMRS Bhamragad	Functional
9	Gadchiroli	Chamorshi	EMRS Chamorshi	Functional
10	Gadchiroli	Dhanora	EMRS Dhanora (MH)	Functional
11	Gadchiroli	Etapalli	EMRS Etapalli	Functional
12	Gadchiroli	Korchi	EMRS korchi	Functional
13	Gadchiroli	Kurkheda	EMRS Gewardha	Functional
14	Gondia	Deori	EMRS Borgaon	Functional
15	Nagpur	Ramtek	EMRS Khairi Parsoda	Functional
16	Nanded	Kinwat	EMRS Shahstrakund	Functional
17	Nandurbar	Akkalkuwa	EMRS Akkalkuwa	Functional
18	Nandurbar	Akrani	EMRS Dhadgaon	Functional
19	Nandurbar	Nandurbar	EMRS Nandurbar	Functional
20	Nandurbar	Navapur	EMRS Dongsangli	Functional
21	Nandurbar	Shahade	EMRS Shahade	Functional
22	Nandurbar	Talode	EMRS Talode	Functional
23	Nashik	Baglan	EMRS Ajmer Saudane	Functional
24	Nashik	Dindori(MH)	EMRS Titave	Functional
25	Nashik	Igatpuri	EMRS Pimprisadroddin	Functional
26	Nashik	Kalwan	EMRS Chankapur	Functional
27	Nashik	Nashik	EMRS Peth Road	Functional
28	Nashik	Peint	EMRS Devgaon	Functional
29	Nashik	Surgana	EMRS Shinde Digar	Functional
30	Nashik	Trimbakeshwar	EMRS Nashik (Boripada)	Functional
31	Palghar	Dahanu	EMRS Dahanu	Functional
32	Palghar	Jawhar	EMRS Jawhar	Functional
33	Palghar	Mokhada	EMRS Karegaon	Functional
34	Palghar	Palghar	EMRS Kambalgaon	Functional
35	Palghar	Talasari	EMRS Savane	Functional
36	Palghar	Vada	EMRS Vada	Non Functional
37	Palghar	Vikramgad	EMRS Vikramgad	Non Functional
38	Thane	Shahapur	EMRS Shendegaon	Functional
39	Yavatmal	Maregaon	EMRS Botoni	Functional

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

Statement of funds released and UC pending in respect of scheme of Development of PVTGs, State-wise & Year-wise (as on 20.02.2025)											
(Rs. in lakh)											
S. N	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
		Fund Released	Fund Released	Fund Released	Fund Released	Fund Released	Fund Released	Fund Released	Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	2000.00	3240.00	5105.00	2076.00	1837.00	3713.43	1245.51	1829.60	1645.50	0.00
2	A & N Islands	0.00	0.00	100.00	200.00	0.00	0.00	0.00	252.11	0.00	0.00
3	Bihar	0.00	0.00	342.86	295.91	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	2223.75	1809.63	1230.00	1089.50	1051.50	1311.35	989.32	996.90	1500.00	0.00
5	Gujarat	1091.00	898.10	779.12	390.67	604.00	429.05	552.20	761.80	1731.20	0.00
6	Jharkhand	301.326	1627.379	3120.00	2047.03	3295.79	847.00	1777.29	1696.93	0.00	0.00
7	Karnataka	8.584	836.303	136.00	467.00	460.00	1933.01	438.46	661.17	1439.42	0.00
8	Kerala	600.00	0.00	100.00	62.00	0.00	0.00	88.00	0.00	0.00	0.00
9	Madhya Pradesh	4272.94	4491.92	10460.40	8232.46	7998.09	8064.89	2188.11	2888.69	0.00	0.00
10	Maharashtra	1900.00	0.00	2077.00	1226.25	1230.26	2510.00	1411.66	0.00	0.00	0.00
11	Manipur	47.50	100.00	329.00	195.00	1157.55	0.00	0.00	0.00	0.00	0.00
12	Odisha	2500.00	3373.92	1164.00	1297.00	3626.00	976.38	1202.00	1197.00	1796.75	0.00
13	Rajasthan	1500.00	1076.09	1331.00	1038.00	1008.00	968.10	968.00	706.17	1120.63	0.00
14	Tamil Nadu	128.349	1118.893	3055.00	1770.75	0.00	819.48	551.08	1967.81	907.70	0.00

15	Telangana	600.00	1439.035	1139.00	778.00	533.00	538.50	1460.50	1193.04	1508.13	0.00
16	Tripura	826.54	895.56	2250.00	2305.00	789.53	1960.82	231.43	1481.71	1402.65	0.00
17	Uttar Pradesh	0.00	0.00	0.00	17.96	0.00	0.00	82.04	0.00	0.00	0.00
18	Uttarakhand	0.00	0.00	292.48	130.00	565.86	489.53	295.00	367.07	0.00	0.00
19	West Bengal	0.00	447.60	895.00	330.75	843.42	437.47	519.40	0.00	665.95	0.00

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

Details of financial progress, Ministry-wise & State-wise, under the Abhiyan											
Sl. No.	Name of State	MoRD (PMAY-G)	MoRD (PMGSY)	MoHF W (NRHM)	MoWCD (POSHA N 2.0)	MoE (SSA)	MoP (RDSS)	MNRE	MoC (DoT-USOF)	MoTA	
		Financial sanction (Rs.in Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. In Crore)	Indicative Financial Sanction (Rs. In Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. in Crore)	Financial Sanction (Rs. in Crore)
1	Andhra Pradesh	44.33	280.53	40.31	43.44	18.85	88.71	8.38	94.5	19.97	3.105
2	Chhattisgarh	200.63	1698.92	19.65	32.28	68.3	38.17	6.42	21.6	8.52	1.1976
3	Gujarat	94.46	1.24	5.76	8.04	13.75	0	0	12.6	6.03	0.525
4	Jharkhand	54.54	113.86	7.45	13.32	27.5	74.13	11.71	4.5	2.12	1.438
5	Karnataka	6.24	55.62	1.69	2.88	2.3	3.77	0.9	9	13.59	0.892
6	Kerala	1.36	0.00	7.45	0.84	10.1	0.86	0	6.3	2.29	0.2166
7	Madhya Pradesh	1575.11	836.21	25.07	111.24	117.3	143.39	10.3	18.9	25.99	2.5755
8	Maharashtra	100.54	0.00	26.42	26.4	35.75	26.61	0	8.1	17.47	1.812
9	Odisha	263.72	149.75	16.94	14.64	82.5	0	0	13.5	24.64	1.7765
10	Rajasthan	167.68	68.86	2.03	10.8	9.2	40.34	0	0.9	6.76	4.3296
11	Tamil Nadu	31.14	0.00	35.57	5.04	14.91	29.89	0	0.9	20.44	1.2015
12	Telangana	0	66.85	4.74	10.2	19.75	6.79	1.63	4.5	16.16	0.7305
13	Tripura	153.97	114.32	2.03	20.04	37.6	61.52	8.52	9	12.07	1.27
14	Uttar Pradesh	2.04	0.00	0.68	0.12	5.5	1.1	0	0	0.83	0.1595
15	Uttarakhand	26.38	0.00	8.13	0.96	7.35	0.6	0	0	5.40	0.157
16	West Bengal	0	0.00	4.74	0	0	0	0	0	0.00	0
17	Andaman & Nicobar	0	0.00	0	0	0	0	0	0	0.00	0.028
18	Manipur	0	0.00	0	5.04	5.5	0	0	0	0.00	0
19	Bihar	0	0.00	0	5.88	0	0.28	0	0	0.00	0

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

Statement showing fund released under Article 275(1) of Constitution (as on 17.03.2025)											
(Rs. in Lakh)											
S. N	States	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
		Total Release	Total Release	Total Release	Total Release	Total Release	Total Release	Total Release	Total Release	Total Release	Total Release
1	Andhra Pradesh	2139.00	5500.00	2869.43	4591.11	6390.77	8942.43	2055.55	2638.65	0.00	0.00
2	Arunachal Pradesh	1880.40	3000.80	6580.53	8378.82	12170.52	13202.25	6014.00	9830.00	7265.30	6740.00
3	Assam	0.00	0.00	844.12	0.00	3916.32	10802.85	4592.37	2570.000	2300.00	3294.12
4	Bihar	0.00	0.00	1467.58	991.89	0.00	0.00	0.00	642.08	1001.01	871.24
5	Chhattisgarh	10778.00	11904.31	10488.52	10964.49	11352.92	22500.77	9976.24	11604.02	13578.43	15676.77
6	Goa	0.00	400.00	450.00	103.00	345.66	0.00	0.00	600.41	667.79	150.00
7	Gujarat	8592.45	11680.00	9739.02	11384.08	11648.20	16833.88	5940.04	6923.79	7549.12	4584.77
8	Himachal Pradesh	190.99	523.20	1595.87	2074.70	3378.16	5314.70	1161.00	1500.00	1655.00	1696.45
9	Jammu & Kashmir	0.00	2000.00	3539.66	3049.06	2051.79	5410.00	As it becomes UT, funds were not released to J&K			
10	Jharkhand	9873.00	12202.96	9489.38	12386.93	7354.30	11166.77	10278.00	12264.19	6677.87	14299.82
11	Karnataka	4880.40	6300.00	4664.00	5881.74	5220.61	10435.46	3305.68	3210.00	4297.57	4070.00
12	Kerala	748.94	1085.44	695.58	803.17	472.28	633.29	0.00	0.00	817.67	1910.44
13	Madhya Pradesh	17321.42	14845.15	14971.43	22399.48	24635.30	44938.92	4279.78	5319.10	8438.75	15741.70
14	Maharashtra	11701.29	13374.00	11536.53	13862.24	17015.91	23136.70	4573.16	0.00	0.00	0.00
15	Manipur	1600.01	1216.00	1694.40	2308.80	5367.645	6151.91	0.00	0.00	1067.36	2456.35

16	Meghalaya	2334.03	1507.68	1576.21	3603.40	5129.79	4799.53	492.71	1595.25	2904.84	3127.29
17	Mizoram	1877.78	3617.37	1927.49	2504.41	3507.71	6598.83	1909.71	2971.54	1654.05	2897.97
18	Nagaland	2067.15	5469.34	6368.00	4434.11	9194.48 5	6802.11	1717.38	3202.39	5863.47	5020.11
19	Odisha	12728.2 2	15200.0 0	11954.9 6	15995.3 0	21449.1 5	15110.6 6	6304.62	11382.0 5	10150.5 5	6870.56
20	Rajasthan	9755.92	11000.0 0	10341.3 9	10240.5 8	13769.2 3	15586.1 9	9166.00	10435.2 1	11002.5 3	8940.07
21	Sikkim	370.30	1250.30	1147.00	405.30	355.34	3175.35	516.00	2045.00	720.38	1754.38
22	Tamil Nadu	639.60	852.80	798.24	378.00	773.57	6356.07	0.00	0.00	0.00	650.49
23	Telangana	3894.40	6090.00	3608.05	5015.32	3248.89	9973.28	2517.00	2050.00	3114.46	5169.00
24	Tripura	1218.99	1600.68	1280.99	2040.89	2006.73	2952.63	201.74	607.53	1294.71	4226.39
25	Uttar Pradesh	743.49	1514.74	1138.62	189.00	252.43	2760.71	927.426	832.71	1135.82	1353.63
26	Uttarakhand	1530.36	92.02	0.00	1577.56	1255.26 5	428.37	0.00	100.65	306.02	964.05
27	West Bengal	5747.00	7000.00	5814.37	5376.51	9235.72 5	12127.1 7	4041.14	0.00	4186.50	4744.40

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3359 for answer on 20.03.2025

1. Infrastructure

Sl. No.	Year	Scheme Name	Project Name	Amount approved (Rs. in lakh)
1	2018-19	Support to TRI	Construction of Dome in the premises of TRTI	98.53
2	2014-15 to 2015-16	Article 275 (1)	Gondwana Museum & Cultural center construction at Surabardi, Nagpur	2100.00
3	2019-20	Article 275 (1)	Tribal Training Institute	1500.00

2. Research, Documentation Activities

Sl. No.	Year	Scheme Name	Project Name	Amount approved (Rs. in lakh)
1	2014-15	Article 275 (1)	45 Tribes Ethnographic Research Study (Pune University)	275.00
2	2014-15	SCA to TSS	For conduction status survey of Sickle cell anemia in Ashram School & Hostels.	100.00
3	2018-19	Conservation-cum-Development (CCD)	Maharashtra Association Of Anthropology Science (Unwed Mother)	25.00
4	2019-20	Conservation-cum-Development (CCD)	Department of Anthropology Wardha - maternal and child health status of PVTG	15.00
5	2019-20	Conservation-cum-Development (CCD)	Manipal Academy of Higher Education - Control the population decline among PVTG groups	29.98
6	2018-19	Support to TRI	Research and Documentation on Traditional Medical System and Healing Practices amongst Communities	70.00

3. Training and Capacity-Building Programs

Sl. No.	Year	Scheme Name	Project Name	Amount approved (Rs. in lakh)
1	2018-19	Article 275 (1)	Training & Capacity building to teacher for teaching English medium schools with centre of learning resources / British Council	250.00
2	2019-20	Article 275 (1)	Training & Capacity building to teacher for teaching English medium schools with centre of learning resources / British Council	250.00

4. Organization of Tribal Festivals

Sl. No.	Year	Scheme Name	Particulars	Amount approved (Rs. in lakh)
1	2018-19	Support to TRI	Organizing PO wise Tribal Dance and Cultural Festival	134.00
2	2024-25	Support to TRI	Organize the State Level Adivasi Janjati Gaurav Diwas programme & Tribal Cultural Festival at Metropolitan cities of Maharashtra State.	50.00

5. Promotion of Unique Cultural Heritage and Tourism

Sl. No.	Year	Scheme Name	Particulars	Amount approved (Rs. in lakh)
1	2018-19	Support to TRI	Virtual Museum at TRTI, Pune	80.40
2	2018-19	Support to TRI	Tribal Art Gallery at Pune Airport	17.08
3	2019-20	Support to TRI	Establishment of Tribal Research & Training Sub-Centre at Nagpur (Chikhali)	300.00
